

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

I.A. No. 646 of 2021

IN

Company Appeal (AT) (Insolvency) No. 188 of 2021

IN THE MATTER OF:

Nilesh Sharma

Resolution Professional of Today

Homes and Infrastructure Pvt. Ltd.

...Appellant

Present: -

For Appellant: Mr. Abhijeet Sinha, Mr. Sumesh Dhawan and Mr. Palash Singhai, Advocates.

O R D E R
(Virtual Mode)

19.04.2021 As the regular Bench is not available, list the Appeal 'For Orders' on **23rd April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[V.P. Singh]
Member (Technical)

R. N./ R.R/